

ITEM NO.107

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 12147/2017

THE STATE OF BIHAR AND ORS.

Appellant(s)

VERSUS

THE ORGANIZER DEHRI C.D. AND  
C.M. UNION LTD. AND ORS.

Respondent(s)

Date : 31-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. Abhinav Mukerji, AOR  
Mrs. Bihu Sharma, Adv.  
Ms. Pratishtha Vij, Adv.  
Mr. Akshay C. Shrivastava, Adv.

For Respondent(s)

Mr. Kundan Kumar Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter after three weeks.

Written note, if any, be filed in the meantime.

(NIDHI AHUJA)  
AR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER